# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

#### RAJYA SABHA UNSTARRED QUESTION NO. 1186

TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2025/ AGRAHAYANA 19, 1947 (SAKA)

REDUCTION IN LEFT-WING EXTREMISM AND IMPACT OF COUNTER-LWE MEASURES

1186 DR. PARMAR JASHVANTSINH SALAMSINH: SHRI NARESH BANSAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) to what extent the number of Left Wing Extremism (LWE) affected and "most-affected" districts have declined over the last five years, the key factors contributed to this reduction;
- (b) the year-wise details of forward-operating bases or security camps set up in LWE regions, how have they reduced the operational space of extremist groups;
- (c) the number of LWE cadres neutralised, arrested, surrendered this year and how do these figures compare with previous years;
- (d) whether the Ministry has evaluated results of developmental initiatives, welfare scheme saturation under the National Action Plan for LWE; and
- (e) if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) to (e):
- (i) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by Left

Wing Extremism (LWE). To address the LWE menace holistically, a "National Policy and Action Plan to address LWE" was approved in 2015. It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc. The government's focus on development in tribal and remote areas has addressed the root cause of Naxalism. Improved law and order and security situation, accompanied by investment in infrastructure has created an enabling environment for enhanced economic development including increase in public/private investment.

- (ii) On security front, the GoI assists the LWE affected State Government by providing Central Armed Police Forces battalions and sanctioning of India Reserve Battalions, helicopter support, strengthening of camp infrastructure, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations etc.
- been released to LWE affected states on operational expenditure and training needs of Security Forces, rehabilitation of surrendered LWE cadre, ex-gratia to families of civilians killed in LWE violence/martyred security force personnel etc. under Security Related Expenditure (SRE)

scheme. Works of Rs. 1757 crore have been sanctioned to LWE affected states for strengthening of State's Special Forces, State Intelligence Branches (SIBs), District Police and construction of Fortified Police Stations (FPS) under Special Infrastructure Scheme (SIS).

- The efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police". Under the scheme, central assistance is provided to the State Governments for weapons, equipment for Information Technology, Communication, Training, construction of Police stations, mobility and construction of police housing and other police infrastructure etc.
- There has been a special focus on the financial choking of LWEs and unearthing of the nexus between CPI (Maoists) and its financial supporters. For effective action towards choking of funds and other resources to LWE, coordinated actions are being taken by State Police in cooperation with Central agencies by various means.
- The Gol's focus on security infrastructure has been pivotal. In the last decade 656 fortified police stations have been built. In last six years

377 new security camps have been established in core LWE affected areas. The year-wise details of security camps set up in LWE regions is at Annexure I.

- (iii) On development front, apart from the flagship schemes of Government of India (GoI), several LWE affected areas specific initiatives have been taken with special thrust on expansion of road network, improving telecommunication connectivity, education, skill development and financial inclusion. The efforts undertaken are periodically monitored, evaluated and modified to optimize the results. A few of these initiatives undertaken on development front are enumerated below:
- For expansion of road network, 14,978 km have been constructed under 02 LWE specific schemes namely Road Requirement Plan (RRP) and Road Connectivity Project for LWE Affected Areas (RCPLWEA).
- For improving telecom connectivity in LWE affected areas 9,050 towers have been commissioned.
- For Skill Development, 46 Industrial Training Institute (ITI) and 49 Skill
   Development Centres (SDC) have been opened.

- For quality education in tribal areas 179 Eklavya Model Residential Schools (EMRS) have been made functional.
- For financial inclusion, Department of Posts has opened 6,025 Post

  Offices with banking services in LWE affected districts. 1804 Bank

  Branches and 1321 ATMs have been opened in Most LWE affected districts.
- For further impetus to development, funds are provided for filling critical gaps in public infrastructure in Most LWE affected Districts under Special Central Assistance (SCA) scheme. Till now, Rs. 3,848.49 crore have been released since the inception of Scheme in 2017.
- (iv) The resolute implementation of the National Policy and Action Plan 2015 has resulted in consistent decline in violence and constriction of geographical spread. LWE which has been a serious challenge to the internal security of the nation has been significantly curbed in the recent times and has been constricted to only a few pockets. The number of Naxal-affected districts reduced from 126 to 90 in April-2018, 70 in July-2021, 38 in April-2024, 18 in April-2025 and only 11 in October-2025 with only 3 districts now categorized as Most LWE Affected. However, to restrict

CPI(Maoist) to bounce back in the areas recently taken away from LWE influence, 27 districts have been kept as 'Legacy & Thrust Districts' under the scope of Security Related Expenditure Scheme.

(v) The LWE related violence incidents have come down from high of 1936 in year 2010 by 89% to 218 in 2025. Resultant deaths of Civilians & Security Forces have also come down from high of 1005 in year 2010 by 91% to 93 in year 2025. In 2025 (till 01 December), security forces have neutralized 335 LWEs, arrested 942 and facilitated 2167 surrenders. The details of operational achievements are given at Annexure II.

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## ANNEXURE I R.S.US.Q.NO. 1186 FOR 10.12.2025

#### SF Camps established in LWE States since 2019

Year	No. of camps		
2019	24		
2020	40		
2021	51		
2022	66		
2023	51		
2024	71		
2025	74		
Total	377		

# ANNEXURE II R.S.US.Q.NO. 1186 FOR 10.12.2025

### **Achievements in Counter LWE Operations**

Year	LWEs Killed	LWEs Arrested	LWEs Surrendered
2019	145	1276	440
2020	103	1110	475
2021	126	1153	736
2022	57	816	496
2023	50	924	376
2024	290	1090	881
2025	335	942	2167
Total	1106	7311	5571